

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 76(ND) /2002

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 21.11.2016.**

**NAME OF THE COMPANY: Arvind Mohan Johari vs Mohan Carlton Pvt.
Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956**

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order Dated 21.11.2016

CP 76(ND) /2002: Arvind Mohan Johari vs Mohan Carlton Pvt. Ltd.

Heard the argument of petitioner in person, ~~for~~ the argument of respondents list it
on 08.12.2016.



V.S.R. AVADHANI, MEMBER-JUDICIAL



H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 21, November, 2016